

DIVISION BENCH  
COURT - I

O-233

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/23(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>TAPAS CHAKRABORTY VS OMNI AGENCY PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 58(3) SEC. 59 SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1) RULE 11 OF NCLT</b>

**Appearances (via video conferencing/physically)**

Ms. Manju Bhuteria, Adv. : For Petitioners  
Ms. Urmila Chakraborty, Adv.  
Ms. Madhujā Barman, Adv.

Mr. Jishnu Choudhury, Adv. : For Respondent No. 1,2 &3  
Mr. Ritoban Sarkar, Adv.  
Ms. Sonam Agarwal, PCS  
Ms. Shruti Singhania, PCS

**ORDER**

1. Ld. Counsel/Authorized Representative for the parties present.
2. At request, time to file reply affidavit is extended by two weeks. Let the same be done within the extended time positively.
3. Post this matter on **4/7/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**